TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND Balance Sheet As At 31st March 2011

Particulars	Schedules Current Year Amount (in Rs.)			Previous Year Amount (in Rs.)	
Sources of Funds				Aille	varie (iii Nasy
Sources of Failus					
Corpus	"A"		280,854,405.75		258,456,661.14
Total Funds Generated			280,854,405.75		258,456,661.14
Application of Funds					
Current Assets, Deposits and Advances	"B"				,
Deposits		260,130,003.00		243,600,003.00	
Cash and Bank Balances		16,385,489.00		11,492,327.90	
Loans and Advances		5,240,707.75		3,393,537.24	
		281,756,199.75		258,485,868.14	
Less : Current Liabilities & Provision	"C"	901,794.00	280,854,405.75	29,207.00	258,456,661.14
Total Application of Funds			280,854,405.75		258,456,661.14

Notes forming part of accounts Schedule A to E an integral part of the Balance Sheet

"E"

As per our report of even date attached

For Jain P & Associates Chartered Accountants For Telecommunication Consumer Education and Protection Fund

SA CA Ebha Jain

M. No. 075411

Partner

Pr. Advisor (CA & IR and Ex Officio Convenor Member) Pr. Advisor (IFA & Ex Offico Member)

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Secretary (Ex Officio Presiding Member)

Date : 25/08/2011 Place: Delhi

12/12/11

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Income and Expenditure Account for the year ending 31st March, 2011

Particulars	Ī	Schedules	Current Year	Previous Year
			Amount (in Rs.)	Amount (in Rs.)
Incomes				
Interest on Fixed Deposits			21,005,900.51	20,947,182.52
Bank Interest			302,681.00	215,819.00
	Α		21,308,581.51	21,163,001.52
Expenditure				
Bank Charges			-	96.00
Advertisement Expenses			- 1	7,500.00
Workshop Expenses		"D"	4,374,305.00	992,094.50
	В		4,374,305.00	999,690.50
Surplus of Income over				
Expenditure transferred to		•		
Reserves and Surplus A - B			16,934,276.51	20,163,311.02

Notes forming part of accounts Schedule A to E an integral part of the Balance Sheet

As per our report of even date attached

For Jain P & Associates **Chartered Accountants** For Telecommunication Consumer Education and Protection Fund

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CA Ebha Jain Partner

M. No. 075411

Sd

Pr. Advisor (CA & IR & Ex Officio

Sd Pr. Advisor (IFA & Ex Offico

Convenor Member)

Member)

Secretary (Ex Officio Presiding Member)

sd

Date: 25/08/2011 Place: Delhi

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Receipts and Payment Account for the year ending 31st March 2011

Particulars Particulars	Current Y		Previous Year Amount (in Rs.)	
	Amount (ir	1 KS.)		
Balance B/d				
Cash in Hand	-	[_	
Bank Balance	11,492,327.90	11,492,327.90	6,522,471.05	6,522,471.05
Receipts				
Money Received from Service Providers	5,463,468.10		30,968,753.35	
Bank Interest	302,861.00		215,819.00	
Interest on Fixed Deposits	19,166,333.00		20,417,958.00	
Received from DAVP	-		372,184.00	
Encashment of FDRs	50,000,000.00	74,932,662.10	27,600,001.00	79,574,715.35
		86,424,990.00	<u> </u>	86,097,186.40
Payments			3	
Bank Charges	-		96.00	
Advertisement Expenses	- 1		7,500.00	
Advance to Parties	7,783.00			
Workshop Expenses	3,501,718.00		997,261.50	
Investment made in Fixed Deposits	66,530,000.00	70,039,501.00	73,600,001.00	74,604,858.50
Balance C/d				
Cash in Hand			- 1	
Bank Balance	16,385,489.00	16,385,489.00	11,492,327.90	11,492,327.90
	 	86,424,990.00		86,097,186.40

Notes forming part of accounts Schedule A to E an integral part of the Balance Sheet

As per our report of even date attached

For Jain P & Associates Chartered Accountants For Telecommunication Consumer Education and Protection Fund

CA Ebha Jain Partner M. No. 075411

Pr. Advisor (CA & IR & Ex Officio Convenor Member)

Pr. Advisor (IFA & Ex Offico Member)

Secretary (Ex Officio Presiding Member)

Date : 24/08/2011 Place: Delhi

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Schedules forming part of the accounts

Particulars	Current Year	Previous Year
	(in Rs.)	(in Rs.)
Schedule "A"		
Corpus		
Opening Balance	258,456,661.14	207,324,596.77
Add:	255,450,001.14	201,324,330.77
Receipts from Service Providers	5,463,468.10	30,968,753.35
Surplus of Income over Expenditure	16,934,276.51	20,163,311.02
Surplus of meome over Expenditure	10,334,270.31	20,103,311.02
	280,854,405.75	258,456,661.14
Schedule "B"		
Current Assets, Deposits and Advances	Ì	
Deposits		
Fixed Deposits with Corporation Bank	238,130,003.00	221,600,003.00
Fixed Deposits with Allahabad Bank	22,000,000.00	22,000,000.00
•		
	260,130,003.00	243,600,003.0
Cash and Bank Balances		
Cash in Hand	_	
Balance with Corporation Bank- 800803	14,706,812.50	8,732,475.50
Balance with Corporation Bank- 800800	1,678,676.50	2,759,852.4
	2,0.0,0.0	_,,
	16,385,489.00	11,492,327.90
Other Current Assets		
Recoverable from Parties	7,783.00	_
Interest accured on Fixed Deposits	4,510,598.75	2,671,211.24
Tax Deducted at Source	722,326.00	722,326.00
Tan Deddeted at Source	722,520.00	722,320.00
	5,240,707.75	3,393,537.24
Schedule "C"	5,2 15,101115	-,,
Current Liabilities & Provisions		
Workshop Expenses Payable	901,794.00	29,207.0
(As per Schedule C(i) attached)		20,000
,	901,794.00	29,207.0
Schedule "D"		
Workshop Expenses	4,374,305.00	992,094.5
(AS per Schedule D(i) attached)		
	4,374,305.00	992,094.5



Schedule C(i)

Workshop Expenses Payable

Particulars	Amount (in Rs.)
Federation of Consumer Association, West Bengal, Kolkata	47.500.00
Consumer Association, Palakkad, Kerala	47,500.00
· · · · · · · · · · · · · · · · · · ·	144,000.00
Orissa Consumers Association, Cuttack, Orissa	118,227.00
Rajkot Saher Jilla Grahak Suraksha Mandal, Rajkot, Gujarat	163,472.00
Consumers Guidance Society of India, Vijayawada (AP)	11,500.00
Bharat Jyoti, Lucknow	11,020.00
Citizen Consumer and Civic Action Group, Chennai	116,932.00
Consumer Rights Edun. & Awareness Trust, Bangalore	96,000.00
Himachal Upbhokta Sanrakshan Parishad, Shimla	92,000.00
National Centre for Human Settlement & Environment, Bhopal	21,571.00
Islampur Ramkrishanapally Rural Welfare Society, Uttar Dinapur (WB)	15,450.00
Consumers' Protection Association, Tripura	64,122.00
Total	901,794.00



Schedule D(i)

Workshop Expenses

Particulars Particulars	Amount (in Rs.)
SPs and CAGs meeting in New Delhi	327,334.00
Half yearly CAG meeting at Chennai	453,448.00
CAG Regional Workshop at Bangalore	159,538.00
CAG Regional Workshop at Kolkata	107,152.00
CAG Regional Workshop at Mumbai	126,834.00
CAG Regional Workshop at Lucknow	127,174.00
CAG Regional Workshop at Shillong	99,209.00
Federation of Consumer Association, West Bengal, Kolkata	260,180.00
Consumer Care Society, Bangalore	50,459.00
Consumer Association, Palakkad, Kerala	324,000.00
Orissa Consumers Association, Cuttack, Orissa	281,376.00
Consumer Unity and Trust Society, Jaipur	30,004.00
Consumer Protection Association Himmatnagar, Gujarat	93,000.00
Rajkot Saher Jilla Grahak Suraksha Mandal, Rajkot, Gujarat	317,712.00
Consumers Guidance Society of India, Mumbai	58,000.00
Consumers Guidance Society of India, Vijayawada (AP)	54,091.00
Bharat Jyoti, Lucknow	104,000.00
Upbhokta Margdarshan Samiti, Jodhpur	76,018.00
Citizen Consumer and Civic Action Group, Chennai	177,162.00
VOICE, New Delhi	65,819.00
Consumer Rights Edun. & Awareness Trust, Bangalore	288,500.00
Consumers' Forum , Sagar Karnataka	90,000.00
Upbhokta Sanrakchhan & Kalyan Samiti, Kanpur	63,000.00
Himachal Upbhokta Sanrakshan Parishad, Shimla	334,000.00
Consumers Association of India, Chennai	66,002.00
National Centre for Human Settlement & Environment, Bhopal	45,721.00
Islampur Ramkrishanapally Rural Welfare Society, Uttar Dinapur (WB)	30,450.00
Consumers' Protection Association, Tripura	164,122.00
Tota	4,374,305.00



Schedule "E"

ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

A) ACCOUNTING POLICIES

1. Basis of Preparation of Financial Statements

The financial statements have been prepared on historic cost convention basis in accordance with the generally accepted accounting standards and principals formulated by the Institute of Chartered Accountants of India.

a) Accounting of Expenses

The expenses have been accounted for on accrual basis.

b) Recognition of Receipts

The fund primarily has two different sources of receipts:

 One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007). According to this regulation every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation.

These receipts are accounted on receipts basis.

ii) The other source is Interest Income in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007(6 of 2007).

These receipts are accounted as and when provide by the bank.

2. Investments

The investments have been valued at cost.

B) NOTES TO ACCOUNTS

1) Formation of the Fund

The fund has come into existence on 15th of June 2007 vide Notification No. 332/4/2006-Qos (CA) and is regulated by the "Telecommunication Consumers Education and Protection

0/1/12

Regulations 2007", formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997).

2) Corpus of the Fund

The corpus of the fund consists of the receipts from the service providers and also the surplus of Income over Expenditure. Since formation till 31st March 2011, the fund has received Rs. 24,37,56,818.22 from service providers.

3) Source of Expenses

The total expenses of Rs. 43,74,305.00 have been paid out of interest income received.

4) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

5) Taxation

As per clause 32 of Chapter IV of the TRAI Act 1997, all the incomes of the Authority are exempt from tax and since the Fund has been formed by the Telecom Regulatory Authority of India by exercising the powers conferred upon it under section 36 of the Telecom Authority of India Act 1997 (24 of 1997). Thus no provision for taxation has been made.

- 6) Investments consist of Fixed Deposits with Banks.
- 7) Receipts from Service Providers are subject to confirmations.

8) Revenue Recognition

Saving Bank Interest is accounted for on receipt basis. Fixed Deposit interest is accounted for on accrual basis.

For Jain P. & Associates **Chartered Accountants**

For Telecommunication Consumers Education & **Protection Fund**

CA Ebha Jain Partner M. No. 075411

Date: 25/08/2011

Place: Delhi

Sd (N. Parmeswaran)

Pr. Advisor (CA & IR) Convenor

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(Anuradha Mitra)

Pr. Advisor (FA) **Ex-Offico Member** Sd

(R. K. Arnold) Secretary, TRAI **Ex-Offico Presiding**

Member

(R. K. Mishra) Pr. Advisor (Admn., HR &

RE)

Ex-Offico Member

61

(Raj Pal) Advisor (ER) Ex-Offico Member Sd

(George Cheriyan) Member 54

(Surendran P. A.) Member

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(Dr. M. S. Kamath) Member Sd

(Mala Banarjee) Member 34

(Thanglura) Member

(Satya Yadav) Member (Vikram Tiwathia) Member

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